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Title : Observation regarding the business transacted by the House during the week ending on 11 August, 2006.

MR. SPEAKER: Hon. Members, for your information, I want to briefly recapitulate the main items of business transacted by the House during the last week.

Let all the hon. Members know, out of the 80 Starred Questions admitted, only four could be answered orally. Replies to the remaining Starred Questions along with the replies to 639 Unstarred Questions were laid on the Table.

During the period, as many as 23 matters of urgent public importance were raised after the Question Hour. Also 36 matters were raised under Rule 377 during the period.

As regards the financial business, the House discussed the Supplementary Demands for Grants (General) 2006-2007 for six hours and nine minutes before passing the same along with the related Appropriation Bills.

The House also discussed the Supplementary Demands for Grants (Railways) 2006-2007 for four hours and 55 minutes before passing the same along with the related Appropriation Bills.

During the week, we lost 12 hours and 32 minutes of valuable time due to interruptions and adjournments.

The House, however, sat late and worked extra for as many as two hours and 40 minutes to transact essential items of business.

I again convey my thanks to all the hon. Members.

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